

was ambushed by the naxalites and in the ensuing encounter which lasted for four hours, the CPI(Maoist) killed 17 police personnel and injured four including one sub Inspector of Gadchiroli Police Station.

(c) During 2009 (upto 30 November) 304 Security Forces personnel and 514 Civilians were killed in naxal attacks.

(d) and (e) State Governments deal with the various issues related to naxalite activities in the States. The Central Government assists them in supplementing their resources both on security and development fronts.

Augmenting maritime security of Kerala

3008. SHRI A. VIJAYARAGHAVAN: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether it is a fact that a few hard core terrorists activist had visited Kochi, coastal city of Kerala recently;

(b) if so, the details thereof;

(c) whether steps had been taken to augment the maritime security of Kerala;

(d) whether steps will be taken to make available advanced facilities and modern technologies to Kerala to prevent the terrorists attacks, if any; and

(e) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI MULLAPPALLY RAMACHANDRAN): (a) and (b) There is no specific information in this regard.

(c) to (e) After Mumbai incidents of 26/11, Government has accorded highest priority to coastal security and an integrated approach is being adopted for further strengthening of coastal security. The entire coastal security scenario of the country has been thoroughly reviewed in several high level meetings in Government of India. A number of important decisions/initiatives have been taken, which are outlined below.

The intelligence sharing mechanism has been streamlined through creation of Joint Operation Centers (JOCs) and multi-agency coordination mechanism. The coastal surveillance and patrolling has been enhanced by Indian Navy and Coast Guard. Regular joint exercises are being carried out with a view to put in place an effective system of coordinated operations among Navy, Coast Guard, Coastal Police and Customs. The process of establishment of radar chain along the coastline is being taken up on priority.

It has been decided that all type of vessels whether fishing or non-fishing, be registered under a single registration regime and these should be equipped with navigational and communication equipments for identification and for regulating/monitoring their movements. Department of Shipping, Ministry of Shipping, Road Transport and Highways has been designated as the Nodal Department in respect of these two matters, and it is accordingly taking adequate steps in this regard.

It has also been decided that all the fishermen in the coastal areas be provided biometric ID cards. Department of Fisheries, Ministry of Agriculture has been designated as the Nodal Department in respect of issuance of ID cards to fishermen. A standard format for the ID card and application form has been finalised and the coastal States/UTs have been asked for data collection.

Registrar General of India (RGI) is also taking necessary measures for issuance of Multi-purpose National Identity Card (MNIC) in all the coastal villages as a part of its project of creating National Population Register (NPR) for the whole country.

Ministry of Home Affairs is implementing a comprehensive Coastal Security Scheme, which is supplemental in nature. Under this Scheme, assistance is being provided to nine coastal States, viz. Gujarat, Maharashtra, Goa, Karnataka, Kerala, Tamil Nadu, Andhra Pradesh, Orissa and West Bengal, and four coastal Union Territories, viz. Daman and Diu, Lakshadweep, Pondicherry and Andaman and Nicobar Islands, to set up 73 coastal police stations, 97 check posts 58 outposts and 30 operational barracks as also for 204 patrol boats, 153 jeeps and 312 motorcycles for patrolling along and off the coastal belt. A lump sum assistance of Rs. 10 lakhs per police station has also been approved for computers and equipments, etc. The approved five-year outlay for the Scheme is Rs. 400 crores for non-recurring expenditure and Rs. 151 crores for recurring expenditure on fuel, maintenance and repairs of vessels and training of personnel.

The physical progress of implementation under the Scheme is given below:—

State/UT		Sanctioned Nos.	Coastal Police stations			
			Made Operational	Construction complete	Construction in progress	Construction not yet started
1	2	3	4	5	6	
Gujarat	Coastal PS	10	10	9	1	—
	Check-posts	25	Nil	1	7	17
	Out-posts	46	Nil	2	33	11
Maharashtra	Coastal PS	12	12	—	2	10
	Check-posts	32	9	9	—	23
	Barracks	24	Nil	17	—	7
Goa		3	3	—	1	2
Karnataka		5	5	5	—	—
Kerala		8	1	1	5	2
Tamil Nadu	Coastal PS	12	12	12	—	—
	Check-posts	40	16	16	19	5
	Out-posts	12	2	2	6	4

1	2	3	4	5	6	
Andhra Pradesh		6	6	6	—	—
Orissa		5	5	—	2	3
West Bengal	Coastal PS	6	4	—	3	3
	Barracks	6	Nil	—	—	6
Puducherry		1	1	—	—	1
Lakshadweep		4	4	1	2	1
Daman and Diu		1	1	1	—	—
Andaman and Nicobar Islands		—	—	—	—	—
TOTAL:	Coastal PS	73	64	35	16	22
	Check-posts	97	25	26	26	45
	Out-posts	58	2	4	39	15
	Barracks	30	Nil	17	Nil	13

The procurement of 204 interceptor boats under the Coastal Security Scheme is being done centrally through Public Sector Units *viz.* M/s Goa Shipyard Limited, Goa and M/s Garden Reach Shipbuilders and Engineers Limited, Kolkata.

The supply of interceptor boats has started from April, 2009. The two shipyards are delivering boats as per the agreed month-wise delivery schedules. By November, 2009, 56 boats have been delivered to the States/UTs and the process of delivery is going on. Out of the 24 boats (16 boats of 12 Ton and 8 boats of 5 Ton) approved for Kerala, 4 boats (3 boats of 12 Ton and 1 boat of 5 Ton) have so far been delivered to the State.

Intrusion through Pakistan border in Rajasthan

‡3009. SHRI OM PRAKASH MATHUR: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether it is a fact that the incidents of intrusion from Pak-border adjoining to Rajasthan have increased in the recent past;

(b) if so, the number of such incidents and name of the districts where such incidents have taken place; and

(c) the action being taken to prevent the intrusion?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI MULLAPPALLY RAMACHANDRAN): (a) and (b) As per available information, there has not been any significant change in the pattern of incidences of intrusion from Pakistan border in Rajasthan as compared

‡Original notice of the question was received in Hindi.